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PAL SINGH): (a¹ and (b) Government have seen reports to that effect. Government bad taken up the matter with the D. P. R. K. Consulate-General in New Delhi who lias officially denied the supply of any arms to Pakistan.]

MEMORANDUM BY THE NATIONAL COAL ORGANISATION EMPLOYEES ASSOCIATION

- 402. SHRI G. GOPINATHAN NAIR; Will the Minister of STEEL AND MINES/' इस्पात और खान मन्त्री he pleased to state :
- (a) whether National Coal Organisation Employees Association. Ranchi has submitted recently any memorandum of demands and grievances of the employees to the National Coal Development Corpoiation;
- I'b) if so, what are the demands and grievances of the Association; and
- (c) what steps Government have taken to settle the demands and redress the grievances?

THE MINISTER OF STATE IS THE MINISTRY OF STEEL AND MINES और लान मन्त्रालय में राज्य मन्त्री (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir.

- The demands are as follows:
- (1) Withdrawal of disciplinary cases against certain workers';
- (2) Promotion of certain categories of staff;
 - (3) Liheralisaton of gratuity scheme provisions;
 - (4) Liberalisation of existing medical facilities including reimbursement of medical expenses without any limit;
- Liberalisation ok leave travel con (5) cession;
 - (6) Free educational facilities or full reimbursement of tuition fees conveyance/ hostel charges up to college level to children of employees;
 - •[[1 English translation.

(7) Grunt of twelve days Casual Leave with wages 10 daily-rated and piece-rated workers;

to Qustions

- (8) Uniformity of service conditions between post Wage Board and pre-wage Board Employees;
- (9) Paid weekly oil' to all daily-rated and piece-; a ted; workers
 - (10) Certain issues relating to promotion;
- (.11) Inclusion of workers' representatives in all Selection Committees, Departmental Promotion Committees, Departmental Enquiry Committees etc.
- I t) Provision of rent-free accommodation to all employees;
- (13) Certain matters connected with Wage Board recommendations:
- (14) Reinstatement of all retrenched workers; and
- (15) Settlement of all demands contained in Resolution passed in their Annual Conferences in 1969 and 1970 etc.
- (c) All these matters were taken up in conciliation by the Regional Labour Commissioner (Central) Dhanbad. These issues had also been discussed from time to time by the Management directly with the Union representatives.

BOKARO STEEL PLANT

- 403. SHRI ABDUL QAIYUM ANSARI: Will the Minister of STEEL AND MINES/ इस्पात और खान मन्त्रों be pleased to state:
- (a) whether the estimates of Bokaro Steel Plant cost were revised a number of times; and
- ii if so, what were the reasons tor such repeated revision of cost of the Plant?

THE MINISTER OF STATE IN 1HI MINISTRY OF STEEL AND MINES दम्यात और खान मन्त्रालय में राज्य मन्त्री (SHRI SHAH NAWAZ KHAN): (a) ant I' No, Sir. There has been only one revisio; of the cost estimates of the First Stage of Boka vu 1.7 million ingot tonnes') since these wer sanctioned by Government in 1966. Tin

revision became necessary, mainly to provide lor increase in the cost of indigenous equipment, increase in the price of steel and escalation in wages of labour.

CAMPING OF PAK ARMY IN NANKANA SAHIB

101. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of EXTERNAL AFFAIRS/

(a; whether it is a fact that Pak Army has been camping in the attached land of the holy Sikh Shrine of Nankana Sahib in West Pakistan thus violating the spirit of Nebru-Liagat Pact; and

b' if so, (he reaction of Government thereto?

THE DEPUTY MINISTER IN THE

मन्त्रालय में उपमन्त्री

MINISTRY विदेश:ERNAL OF AFFAIRS/(SHRI SURENDRA PAL SINGH): (a) Government newspaper to this reports effect. have seen

(b) The matter is being enquired into.

DAL GENERAL **SECRETARY** ADVERTISEMENT IN A NEW YORK DAILY

-105. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of EXTERNAL AFFAIRS/ be pleased to state:

(a)whether Government arc aware thai the General Secretary of Akali Dal during his recent visit to New York had published half page advertisement in a daily New York Times criticising the injustice done to the

(h) if so, the action taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINIS! RY OF EXTERNAL AFFAIRS; ुन्त्रालय में उपमन्∜विदेश RI SURENDRAPAL SINGH): (a) Yes, Sir.

(b) It is gratifying to note that this miscbirvotts plan, which is believed to have been nspired by a foreign country has met with no uccess at all. In response to a call for dent' ration in front of the UN building on October

13, hardly half a dozen people turned up. The Sikh community in India and abroad comignored this mischievous advertisement. The non-official reaction to the activities of Dr. Jag jit Singh is vindication of the soundness of our people who refuse to be misled by such activities. Government is examining whal further action is required.

BONUS FORMULA FOR "TEXTILE INDUSTRY

VCNIGALLA 406 SHRI SATYANARA-YANA: Will the Minister of LABOUR AND REHABILITATION

श्रम और पनर्वास भंत्री

be pleased to state:

- (a) whether any decision has been taken by Government regarding bonus formula for a textile industry with the employers; and
 - (b) if so, the details thereof:

THE MINISTER OF LABOUR AND REHABILITATION/!

धम और पनर्वास मंत्री (SHRI R. K. KHADILKAR): (a) and (b) Demands have been made for payment of a higher bonus in textile as well as other industries. The Labour Minister held discussions on this subject with the representatives of employers and workers, at Bombay, on the 20th September, 1971. After this meeting an ad hoe formula was evolved by two representatives of employers and one representative of a Central organisation of workers for payment of advances ranging from 1 to 4J% as an interim arrangement pending review of the Bonus scheme by a Committee to beset up for this purpose. The Union Labour Minister has commended adoption of the formula by all employers covered by the Act.

COKING COAL MI,NLS

107. YEN1GALLA SHRI SATYANARA-YANA: DR. M.VIHTWKURIAN: **SHRI** BALACHANPRA MENON:

Will the Minister of STEEL AND MINES/ इंस्पात और लान मंत्री be pleased to state:

whether Government's attention has been drawn to a statement made by the Union Minister of Steel and Mines appearing in the Statesman on September 19, 1971 to the effect